

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/258/ (IB)/2017
NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS
NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M/s. G. SIVASHANKARAN
S. SATHYA GANESH.

Counsel to Petitioner

[Signature]

2. A.G. SATHYA NARAYANA
For
A. K. MYLAMY

COUNSEL FOR RESPONDENT

[Signature]

ORDER

Counsel representing both the parties present. Counsel for petitioner is directed to file an affidavit and bank statement within seven days, as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for respondent is directed to file counter in the matter and provide a copy to the other side. Matter is posted for arguments. Put up on **13.06.2017 at 02.30 P.M.**

[Signature]
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

[Signature]
(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))